

COURT - I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 50 of 2012
& IA - 104 of 2012**

Dated : 14th March, 2012

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**M/s TMT Muthammal Textile Mills Pvt. Ltd. ...Appellant(s)
Versus**

Tamil Nadu Electricity Board & Anr. ...Respondent(s)

Counsel for the Appellant(s): Mr. Rahul Balaji
Mr. Srinivasa Murthy

ORDER

Admit. Issue notice to the Respondents returnable on
03.04.2012. Dasti service is permitted.

Post the matter on **03.04.2012.**

**(Rakesh Nath)
Technical Member
ts/sm**

**(Justice M. Karpaga Vinayagam)
Chairperson**